

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/2437/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the ^{fh} 15 March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/950(E) dtd. 11.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.03.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 12.03.2024 till the morning of 13.03.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/2438/A, dated , 15-03-2024
Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]